

S. No.	Name of the Ministry/Departt,	Name of the Schemes	Amount earmarked for Tribal sub-Plan Area 1979-80 (Rs. in lakhs)
1	2	3	4
5.	D.G.P & T.	Telecommunication in Tribal areas.	750.00
6.	Energy	Rural Electrification	2800.00
7.	Civil Supplies & Cooperation	National Co-operative Development Corpn. (For Development of Co-operatives in Tribal Areas)	300.00
8.	Health & Family Welfare	(i) Community Health Volunteers	266.00
		(ii) Training & Employment of Multi-purpose Workers	117.80
		(iii) Prevention of Visual Impairment and Control of Blindness.	85.26
		(iv) T.B. Control.	17.32
		(v) Leprosy Control	25.50
		(vi) S.T.D. Control	1.43
		(vii) N.M.E.P. (Rural)	457.86
		(viii) Filaria Control	1.60

Deaths in Police Custody due to Torture

1773. SHRI A. K. ROY;
SHRI SHIBU SOREN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the frequent news of deaths in police custody due to torture; and

(b) if so, the number of such cases in the country in the last three months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) The information is being collected from the State Governments and Union Territory Administrations and will be laid on the Table of the House on receipt.

Harijan Lady with her Daughter kidnapped from Patel Nagar, New Delhi

1774. SHRI UTTAMRAO PATIL:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on the 15th June, 1979 a Harijan lady with her minor daughter had been kidnapped from Patel Nagar, New Delhi;

(b) whether it is also a fact that the husband of the kidnapped lady has lodged complaint to the S.H.O. Patel Nagar Police Station, New Delhi, on the 15th June, and 2nd July and somewhere in the month of August, 1979;

(c) whether copy of the complaint had also been given to the former Prime Minister and Home Minister respectively in connection with the harassment by the Patel Nagar Police Station; and

(d) if so, the action taken against the Patel Nagar Police Station and the steps Government propose to take to trace the culprits who have taken part in kidnapping the lady and her minor daughter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir.